

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.08.2023

ORDER NO. 147 of 2023

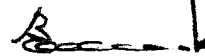
Hon'ble President is pleased to partially modify the roster order no. 106 of 2023 for **CESTAT, Ahmedabad** from **28.08.2023 to 29.09.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 28.08.2023 to 29.09.2023	Mr. Ramesh Nair, Hon'ble Member (Judicial) and Mr. Raju, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. C. L. Mahar, Hon'ble Member (Technical)	Customs Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Member rejoins after the leave/tour period.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

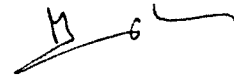
By Order



(Bineesh Kumar K. S)
Registrar

Copy to:-

SPS to Hon'ble President/ Members, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.08.2023

ORDER NO. 148 of 2023

Hon'ble President is pleased to partially modify the roster order no. 101 of 2023 for **CESTAT, New Delhi** on **31.08.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 31.08.2023 at 2:30 p. m.	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	E/ROM/50343- 50345/2023 in E/52070/2019 & E/52091-52092/2019 (EX-DB) C.G.S.T. C.E., Udaipur vs. M/s. Sonex Marmo Grani Pvt. Ltd., Divyam Marble Udyog & Sonex Marble Pvt. Ltd.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S)
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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.08.2023

ORDER NO. 149 of 2023

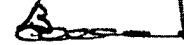
Hon'ble President is pleased to partially modify the roster order no. 101 of 2023 for **CESTAT, New Delhi** on **11.09.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 11.09.2023 and on subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti Dumping Matters

Note:

1. During the hearing of Anti Dumping matters, the Division Bench comprising Ms. Binu Tamta, Member (Judicial) and Ms. Hemambika R. Priya, Member (Technical) will hear all the Division Bench lists.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S)
Registrar

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Deputy Registrar